

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). No train for south passes through Godhra. Allotment of quota at this station ex. Vadodara in south bound trains is not feasible due to full utilisation of the quotas at the existing quota holding stations.

Homoeopathic Medicine for Eye

2263. SHRI R. SURENDER REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a homoeopathic medicine for eye use banned in 1989 by the Drug Controller of India on account of its being 'sub standard' has again been allowed entry in India;

(b) if so, the reasons therefor, and

(c) the steps taken by the Government to ensure the minimum standard prescribed for the medicine?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) No, Sir.

(b) Does not arise.

(c) Import is allowed only if the samples taken from the import consignment pass the tests and meet the local requirements.

Overbridge at Randia

2264. SHRI ARJUN CHARAN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct an overbridge at the railway gate in

Randia between Bhadrakh and Baundpur stations in Khurda Road Division in view of heavy density of traffic there; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Proposals for such works are included in Railways' Works Programme after they are sponsored by the State Government and plans and estimates finalised jointly. The Railways have not, so far, received from the State Government firm proposal for the desired facility.

[Translation]

Primary Health Centres in Madhya Pradesh

2265 SHRI SURAJBHANU SOLANKI:
SHRI YOGANAND SARASWATI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres opened in the State of Madhya Pradesh under the Centrally Sponsored Scheme during the Seventh Plan; and

(b) the extent of assistance provided to the State during the aforesaid period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Primary Health Centres are opened under the State Sector Minimum Needs Programme and not under the Centrally Sponsored Scheme. As per the information received from the State Govt., 657

primary Health Centres were established against the target of 731 in Madhya Pradesh during the Seventh Five Year Plan under State Sector

(b) Funds for Primary Health Centres are released directly by the Planning Commission to States under the State Sector Budget and Minimum Needs Programme who are responsible for establishment of the same

[English]

Thefts in Trains.

2266 SHRI RAM VILAS PASWAN Will the Minister of RAILWAYS be pleased to state

(a) the percentage of increase in cases of theft in running trains at the end of 1991 as compared to 1990, and

(b) the measures taken by the Government to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN) (a) There is a marginal increase of 1.73% in theft/pilferage in running trains in the year 1991 as compared to the year 1990

(b) The following preventive measures are being taken to prevent thefts and pilferage of Railway Property –

- 1 Escorting of trains carrying valuable and important consignments as far as possible
- 2 Intensive beat patrolling in yards and other vulnerable areas/sections
- 3 Joint checking at interchange points to take stock of the condition of wagons carrying consignments

vulnerable to theft etc

- 4 RPF armed pickets are posted/ deployed in vulnerable sections as far as possible
- 5 Plain clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals
- 6 Dog squads are deployed for patrolling in vulnerable areas as per their availability
- 7 Close-co-ordination between the RPF, the GRP and the local police is maintained at various levels to deal with criminals and receivers of stolen property

Strengthening of Drug Control Organisations

2267 SHRI RAJESH KUMAR Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the steps taken by the Government to strengthen the drug control organisations operating at national level in view of the rapid expansion of drug industry, and

(b) whether any steps have been taken to well equip the Central Laboratory Calcutta and Central Indian Pharmacopoeia Laboratory Ghaziabad as subsidiary Laboratories under the Drugs and Cosmetics Act?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K THARADEVI SIDDHARTHA) (a) Government have formulated a detailed proposal for strengthening the Central Drug Control Organisation at the Headquarters Zones, Ports and for testing laboratories